

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:292

ANSWERED ON:01.03.2002

IDENTIFICATION OF BPL FAMILIES

IQBAL AHMED SARADGI;KANTI SINGH;RAGHUVANSH PRASAD SINGH;RAM PRASAD SINGH;TARACHAND BHAGORA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether keeping in view the cases of starvation deaths in six States despite availability of adequate stock of foodgrains in the country, the Honourable Supreme Court had directed sixteen States to identify the people living below the poverty line and submit a report to this effect within two weeks;
- (b) if so, the names of the States which have complied with the directive of the Honourable Supreme Court;
- (c) the efforts made by the Union Government at the Central level alongwith the details thereof;
- (d) whether the benefits of Antyodaya Yojana have failed to percolate to the targeted poorest of the poor in various States particularly in Delhi during the last year;
- (e) if so, the reasons thereof;
- (f) whether any corrective steps have been initiated in this regard; and
- (g) if so, the details thereof and if not, the reasons thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI PRADHAN)

(a),(b)&(c): Supreme Court in its interim order dated 3.9.2001 in Writ Petition (Civil)No. 196 of 2001 noted that 16 States and Union Territories namely Arunachal Pradesh, Assam, Bihar, Delhi, Goa, Manipur, Nagaland, Orissa, Sikkim, Tamil Nadu, Tripura,

Uttaranchal, West Bengal, Chandigarh, Lakshadweep and Pondicherry have not as yet identified the families under the Antyodaya Anna Yojana (AAY). The Apex Court directed these States/UTs to comply with the Central Government's directions within two weeks. In a subsequent interim order dated 28.11.2001, the States were directed to complete the identification of BPL and Antyodaya families by 31.12.2001. All States have since reported identification of BPL and Antyodaya families.

(d),(e),(f)&(g): No, Sir. Since proper identification of Antyodaya beneficiaries is a crucial element in the success of the scheme, considerable time has been taken by some States including Delhi in making elaborate arrangements for proper identification of beneficiaries under the scheme. The State Government of Delhi has identified 32,000 families under AAY and allocation of foodgrains has commenced from January, 2002.